

(1) A copy of the Export of Non-baled Coir Yarn (Inspection) Rules, 1972 (Hindi and English versions) published in Notification No. S. O. 1131 in Gazette of India dated the 13th May, 1972 under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library. See No. LT—3099/72.]

(2) A copy each of the following Notifications (Hindi and English versions) issued under the Coffee Act, 1942:—

(i) G.S.R. 491 published in Gazette of India dated the 29th April, 1972.

(ii) G.S.R. 492 published in Gazette of India dated the 29th April, 1972. [Placed in Library. See No. LT—3100/72.]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Export Credit and Guarantee Corporation Limited, Bombay, for the period 1st January, 1970 to 31st December, 1970.

(ii) Annual Report of the Export Credit and Guarantee Corporation Limited, Bombay, for the period 1st January, 1970 to 31st December, 1970 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—3101/72.]

SUPPLEMENT TO VIEWS OF THE RAILWAY  
MINISTRY ON PARTS I AND II OF  
RAILWAY ACCIDENTS INQUIRY  
COMMITTEE REPORT

SHRI MOHD. SHAFI QURESHI : I beg to lay on the Table a copy of the Supplement (Hindi and English versions) to the views of the Ministry of Railways (Railway Board) on Part I and Part II, of the Report of the Railway Accidents Inquiry Committee, 1968. [Placed in Library. See No. LT—3102/72.]

STATEMENTS SHOWING ACTION TAKEN BY  
GOVERNMENT ON ASSURANCES ETC. GIVEN  
BY MINISTERS DURING SESSIONS

THE DEPUTY MINISTER IN THE  
DEPARTMENT OF PARLIAMENTARY  
AFFAIRS (SHRI B. SHANKARANAND) : I beg to lay on the Table following statements showing the action taken by Government on the various assurances promise and undertakings given by the Ministers during the various sessions of Lok Sabha :—

FOURTH LOK SABHA

(i) Statement No. XXXII  
(ii) Statement No. XXI  
(iii) Statement No. XX  
(iv) Statement No. XXII  
(v) Statement No. XIII  
(vi) Statement No. XII

Seventh Session, 1969.  
Eighth Session, 1969.  
Ninth Session, 1969.  
Tenth Session, 1970.  
Eleventh Session, 1970.  
Twelfth Session, 1970.

FIFTH LOK SABHA

(vii) Statement No. XIII  
(viii) Statement No. V  
(ix) Statement No. II  
[Placed in Library. See No. LT—3103/72.]

Second Session, 1971.  
Third Session, 1971.  
Fourth Session, 1972.